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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.09.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.297/252/HDB/2018
NAME OF THE COMPANY	DPK Agro Farms Pvt Ltd
NAME OF THE PETITIONER(S)	DPK Agro Farms Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Adv.	9160001430	T. Sujan
for RoC			

ORDER

Matter is listed today for clarification.

Counsel for Petitioner Company is present. Ms. Suma representing for Mr.T.Sujan Kumar Reddy for RoC is also present.

Counsel has filed affidavit stating the company has no bank account and also justification affidavit.

Heard both sides list it for orders on 04.09.2018.

  
Member(Judl)

Pavani